

TRIPURA



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TRIPURA TRIBAL AREAS AUTONOMOUS DISTRICT COUNCIL
PRIMARY SCHOOLS (LANGUAGE) REGULATIONS, 1992.

REGULATIONS

To regulate, control and prescribed the language and the manner in which Primary Education shall imparted in the Primary Schools in the District.

SHORT TITLE EXTENT AND COMMENCEMENT

1. (1) These Regulations may be called the Tripura Tribal Areas Autonomous District Council Primary Schools (Language) Regulations, 1992.
- (2) They shall extend to whole of the District.
- (3) They shall come into force on such date as the Executive Committee may by notification appoints and different dates may be appointed for different areas of the District or for different academic standards of the schools.

DEFINATIONS

2. In these Regulations unless there is anything repugnant in the subject or the context otherwise requires :—
 - (a) "Chief Executive Member" means the Chief Executive Member of the District Council ;
 - (b) "Chief Executive Officer" means the Chief Executive Officer of the District Council ;
 - (c) "District" means the Tripura Tribal Areas Autonomous District ;
 - (d) "District Council" means the District Council of the Tripura Tribal Areas Autonomous District ;

- (e) "Executive Committee" means the Executive Committee of the Tripura Tribal Areas Autonomous District Council constituted under the Tripura Tribal Areas Autonomous District Council (Constitution, Election and Conduct of Business) Rules, 1985.
- (f) "Principal Officer" means the Principal Officer incharge of the Education Department of the District Council.
- (g) "School" means a primary school established by the District Council or the School management of which has been transferred by the State Government to the District Council.
- (2) Words and expressions used in these Regulations but not defined shall have the same meaning as assigned to them in the Tripura Tribal Areas Autonomous District Council (Construction, Election and Conduct of Business) Rules, 1985 or in the Constitution of India.

LANGUAGE FOR IMPARTING LESSONS

3. On and from the appointed date education in school shall be imparted by the Teacher in Kok Barak, except a language subject other than Kok Barak.

ALPHABETS

4. The alphabets used in Kok Barak language or literature shall be Bengali alphabets and the figures used shall be international figures.

ANSWERS SCRIPT

5. In answering any question a student shall use the language or the figures in which the lessons were imparted.

EXEMPTION

6. Where the Executive Committee is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing exempt all or any of the provisions of these Regulations with respect to any class or category of school or schools.

POWER TO MAKE RULES

- 7. (1) The Executive Committee may make rules for carrying out the purpose of these Regulations.
- (2) Every rule made under Sub-regulation (1) shall be laid before the session of the District Council for a total period of ten days which may comprise in one session or in two or more successive sessions and during the aforesaid period the District Council may annul or modify the rules so laid and after the aforesaid period of ten days the rules shall apply or be of no effect with such modifications, as the case may be, so, however, that any action taken under the said rules before such annulment or modification will not effect.

STATEMENT OF OBJECT AND REASONS

The Tripura Tribal Areas Autonomous District Council Primary School (Language) Regulations, 1992 was passed by the District Council on 9-3-92 and it is yet to get approval of the Governor. In Regulation 4 of the said regulations provision was made to introduce Kok-Barak in Roman alphabets. But, it is felt that the Tribal children of the District Council Areas on completion of their primary education shall have to prosecute their further studies in the educational institutions in different parts of the State where medium of instruction is in Bengali in most of the institutions and at that stage if the students are well acquainted with the Bengali then it will be easier and advantageous for them to get further education.

Therefore, it is proposed that the Kok-Borak language of literature the Alphabets should be Bengali and not Roman.

The present amendment in the Regulation (in Regulation 4) seeks to achieve the aforesaid objective.

R. C. Debbarma
Executive Member in charge of
Education : TTAADC.